

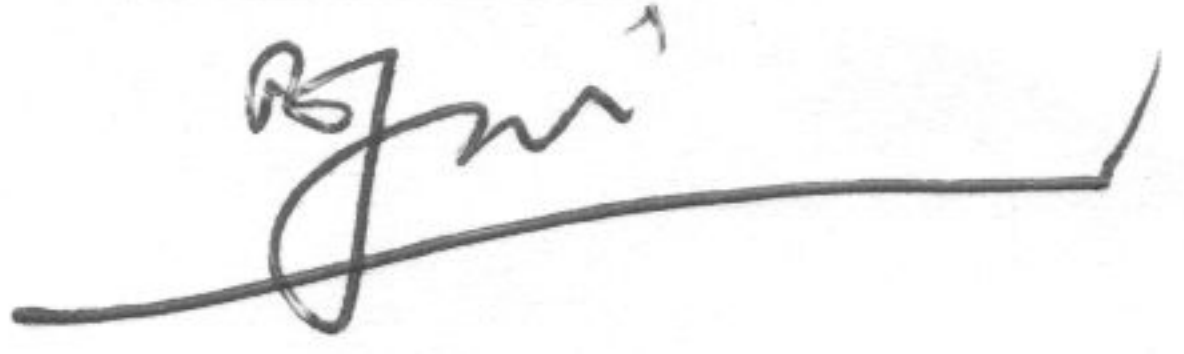
## Allahabad Bench

CP No.(IB) 285/ALD/2019

## ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2019

NAME OF THE COMPANY: Akona Engineering Pvt Ltd V/s M/s SKT Buildcon Pvt Ltd

SECTION OF I &amp; B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Babita Jain	PCS	Applicant of	
<u>2.</u>				

Ms. Babita Jain, PCS for petitioner is present.

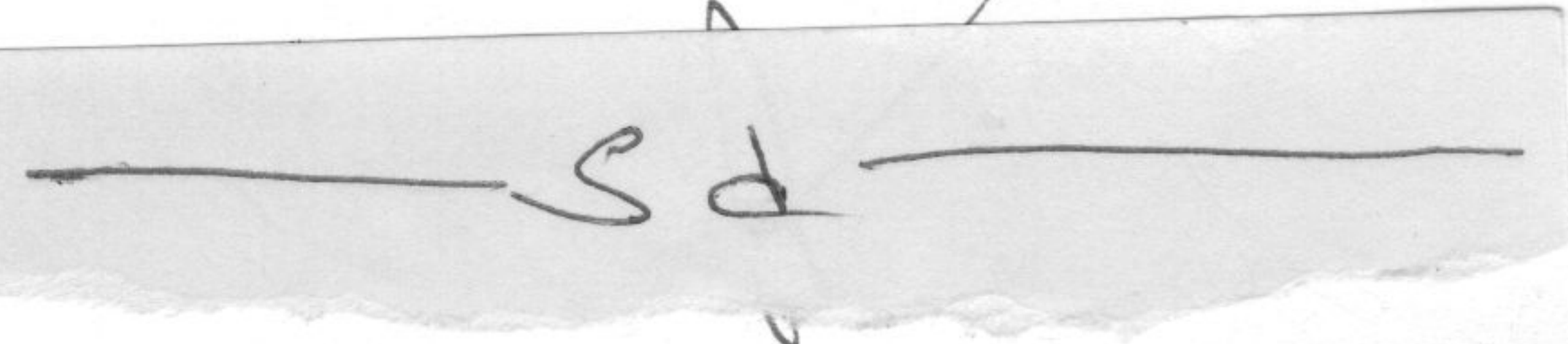
None for respondent.

Reply not filed by the respondent.

From the perusal of record, it appears that the case is fixed for filing reply today, but none has appeared on behalf of respondent nor reply has been filed by the respondent. Hence, the respondent is debarred from filing reply.

List the matter on 14<sup>th</sup> October, 2019 for hearing.

**Dated: 23.09.2019**



**A.R.K SINHA  
MEMBER (J)**

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)